

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00753/2019

DATED THIS THE 25TH DAY OF JULY, 2019

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI C.V. SANKAR, MEMBER (A)

1. All India Gramin DAK Sevaks
Union, Karnataka Circle,
Reptd by Sri K.S. Rudresh,
S/o Shivanandaiah,
Age: 32 years, Circle Secretary,
Karnataka Circle, Working as GDS,
J.P. Nagar PO, Bangalore 560 078
Residing at:
C-1/6, P & T Colony,
R.T. Nagar, Bangalore 560 032

2. Sri Hareesh Bagale,
Age: 26 years,
S/o Malleshappa,
Working as GDS,
Bannerghatta PO,
Bangalore 560 076
Residing at: No. 45, 2nd Cross,
Church Road, Kothanur Thinne,
Bangalore 560 076

..... Applicants

(By Advocate Shri P. Kamalesan)

Vs.

1. Union of India,
Represented by Secretary,
Department of Post
Dak Bhavan
New Delhi 110 001

2. Post Master General
N.K. Region,
Dharwad 580 001

3. Chief Post Master General,
Karnataka Circle,
Bangalore 560 001

4. Post Master General,
S.K. Region,
Bangalore 560 001

....Respondents

(By Shri M.V. Rao, Counsel for the Respondents)

O R D E R (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J))

Shri P. Kamalesan, learned counsel for the applicants, submits that because of the notification for examination being withdrawn the OA has become infructuous. He seeks liberty to file another OA in case another notification is issued. That liberty is with him.

2. Therefore, the OA is dismissed as withdrawn but with liberty. No order as to costs.

(C.V. SANKAR)

MEMBER (A)

(DR.K.B.SURESH)

MEMBER (J)

/ksk/

Annexures referred to by the applicant in OA No. 170/00753/2019

Annexure A1	A copy of the resolution dated 08.07.2019
Annexure A2	A copy of the ASPO letter dated 20.11.2012
Annexure A3	A copy of the CPMG letter dated 07.06.2019
Annexure A4	A copy of the CPMG memo dated 24.06.2019
Annexure A5	A copy of the CPMG letter dated 28.06.2019
Annexure A6	A copy of the Memo dated 04.07.2019
Annexure A7	Copy of the Hon'ble CAT, Bangalore interim order dated 04.12.2018 in OA No. 1791/2018

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